

Internal Security Plan

2514. SHRI SUDHIR SAWANT:
SHRI PANKAJ CHOWDHARY:
DR. RAMESH CHAND TOMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have prepared a perspective plan for internal security in the country;

(b) if so, the broad details thereof;

(c) whether any assessment of the organised crimes at national level has been made; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (d). Internal Security scenario is constantly reviewed at the national level. There is however no such document as perspective plan. Besides 'Public Order' and 'Police' being State subjects, it is for the State Govts. to devise various methods and take concrete steps to improve law and order situation. At the central level, action is taken to facilitate coordination of measures undertaken by different States and to improve flow of information useful for control of law and order situation. The Central Government is also rendering all possible assistance to the States in the form of para-military forces, training facilities to the State police personnel and improved weapons and communication facilities. As such, no assessment of the organised crimes at national level has been made.

Oil Exploration

2515. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have formulated any strategy for oil exploration under which ONGC join hands with multinational and domestic companies for hydrocarbon exploration in the country,

(b) if so, the details thereof;

(c) whether any proposal has been fixed for joint exploration;

(d) if so, the details thereof; and

(e) the extent to which the new strategy for oil exploration formulated is likely to be helpful to the country?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e). To accelerate the pace of oil exploration it is proposed to invite private companies to participate in joint ventures with ONGC/OIL for undertaking exploration for oil and gas in India.

The blocks to be offered as well as modalities of the offer are under finalisation.

This would help in accelerating the pace of exploration with the aim of adding to the hydrocarbon reserves of the country.

Development of Eco-Friendly Lubricating Oils

2516. SHRI SANAT KUMAR MANDAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any breakthrough has been made in the development of eco-friendly lubricating oils that are biodegradable, non-toxic and do not accumulate in the environment;

(b) if so, the details thereof;

(c) whether the lubricants based on environment friendly formulations are more costly than those based on mineral oil-based stocks;

(d) if so, the facts thereof;

(e) whether the Government have taken any steps to bring down the cost of environment friendly lubricants;

(f) if so, the details and the outcome thereof; and

(g) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (g). A breakthrough has been made in the development of Lubricating Oils which are biodegradable, non-toxic and do not accumulate in the environment. The lubricants are based on environment-friendly formulations and are 30 to 40% costlier in comparison to conventional oils. These are expensive because they are difficult to formulate since they contain non-mineral components and have to give matching performance to mineral oils. These eco-friendly lubricating oils are used in the areas of Textile Spindle Machinery, Radiator Coolant, Cold Rolling, Machine Tools and Hydraulics.

Expansion of HBJ Pipeline

2517. SHRI SURAJBHANU SOLANKI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is a proposal for upgradation of HBJ gas pipeline capacity from its present level;

(b) if so, the present position in this regard;

(c) whether any proposal has been received from the Government of Madhya Pradesh for providing gas for power plants and other projects; and

(d) if so, the details thereof;

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) yes, Sir.

(b) The project is under implementation.

(c) and (d). Requests have been received from the Government of Madhya Pradesh for allocation of gas for a power project as well as for sponge iron, fertilizer plants etc.